

DIVISION BENCH

O-153

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1624(KB)2019
COMP.APPL/1622(KB)2019, COMP.APPL/118(KB)2020,
COMP.APPL/179(KB)2020, COMP.APPL/10(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th July, 2021, 10:30
A.M**

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | LAXMI TANTIA Vs. GREENZEN BIO PRIVATE LIMITED AND ORS | | |
| Under Section | Sec. 241(1),Sec. 242(4) | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

Appearance (via video conference)

For the Petitioner

Mr. Ayan Chakrabarty, Advocate
Mr. Hareram Singh, Advocate

For respondent nos. 1 to 3

Mr. Dharendra Nath Sharma ,advocate
Mr. Aasish choudhury, Advocate
Ms Puja Tripathi, Advocate

ORDER

Ld. Counsel for the parties present.

No documents are available in the e-filing portal so far as Company Applications are concerned. Parties are directed to complete the e-filing process and ensure their defect free status by the next date of hearing. List the matter on 08.09.2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**